



HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

CORRIGENDUM TO THE NOTIFICATION (LIST-2) No.13/2022-Estt., Dated 18-07-2023

The Registry under reference cited placed the second list of provisionally selected candidates for recruitment to the post of Office Subordinate in High Court of Andhra Pradesh.

One candidate namely Sri Veeranki Suresh (22010206140) was already selected in the List-1 published on 23-02-2023, under the category of Locomotor Disability or Cerebral Palsy. However, the said individual did not join duty of the post of Office Subordinate, In his place another candidate is consider under the said category. But in advertently the said Veeranki Suresh was again shown in the List-2 published on 18-07-2023 under the category of BC-B.

After deleting the name of Sri Veeranki Suresh (22010206140), the next meritorious candidate Sri Sarital Bavaji (22010205710) is considered and provisionally selected to the post of Office Subordinate under BC-B category.

Sri Sarital Bavaji, shall appear before the Registrar (Administration), High Court of Andhra Pradesh, Amaravati on **31-07-2023** at 10:30 a.m. for verification of all the original certificates of Educational Qualifications, Caste and concessions claimed by him under Non-Creamy Layer. The downloaded copy of this proceedings shall be produced for the certificate verification. The candidate produced all the valid original certificates, he shall submit attestation form on the same day for verification of his antecedents.

AMARAVATI
Dt.26-07-2023


REGISTRAR (RECRUITMENT)
FAC. REGISTRAR (ADMINISTRATION)